## GOVERNMENT OF INDIA MINISTRY OF CULTURE RAJYA SABHA UNSTARRED QUESTION NO.1124 ANSWERED ON 01.08.2024

# UPKEEP OF DELISTED MONUMENTS

## 1124. SHRI HARIS BEERAN

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that many monuments have been delisted by Archeological Survey of India recently, if so, the details thereof and the reasons therefor; and
- (b) the alternative arrangements being made for upkeep of such monuments?

## ANSWER

## THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Exercising powers conferred under section 35 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 the Central Government has issued a notification on 8<sup>th</sup> March, 2024 giving notice of its intention that 18 monuments have ceased to be of national importance.
- (b) As per 7<sup>th</sup> Schedule of the Constitution, monuments other than those of national importance comes under State subject.

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